

वित्त मंत्रालय में राज्य मंत्री
(श्री सवाई सिंह सिसोदिया) :
 (क) जी नहीं,। फिर भी, का तकार पोस्त की काश्त करना अधिक पसंद करते हैं क्योंकि यह फसल अपेक्षाकृत अधिक लाभकारी होती है ।

(ख) हालांकि पोस्त की काश्त किये जाने वाले रकबे को गत तीन वर्षों के दौरान कम कर दिया गया है तो भी 25 एरेंस तक की छोटी जॉत में कोई कमी नहीं की गई है । तथापि, का तकार अपनी ज़रूरत के अनुसार नत्ता, गेहूं आदि जैसी अन्य पूरक फसलें उगाते हैं ।

Crisis in handloom industry of Kerala

3906. SHRI SKARIAH THOMAS:
 Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the handloom industry in Kerala is facing a crisis due to the lack of export outlets; and

(b) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):

(a) According to the Government of Kerala, the handloom industry in Kerala is facing difficulty due to higher level of wages and comparatively cheaper products of the neighbouring States.

(b) The problem has to be tackled mainly by the State Government as minimum wage is fixed by the State Government.

Smuggling of morphine and opium from Alkaloid factories at Ghazipur and Neemuch

3907. SHRI TRILOK CHAND:
 PROF. AJIT KUMAR MEHTA:
 SHRI RAJESH KUMAR SINGH:
 SHRI CHHOTAY SINGH YADAV:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that smuggling of morphine and opium, the production of which is totally controlled by Government, has been regularly going on from the alkaloid factories at Ghazipur (UP) and Neemuch (MP) with a link with Mafia;

(b) if so, details thereof stating the quantity and the value of morphine smuggled out of these factories in 1978-1979 and 1980;

(c) whether Government have made any inquiry into the continuous smuggling of morphine and opium from these factories; and

(d) if so, result thereof and the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) No, Sir. However, a few stray cases involving pilferage of small quantities of morphine and opium from the Government Opium and Alkaloid Factories, Ghazipur and Neemuch have been detected during the past 3 years.

(b) The number of cases of pilferage, the quantities and value of morphine involved are given below:

Year	No. of cases	Quantity of morphine (semi-refined) (in Kg.)	Value in Rs.
1978	Nil	Nil	Nil
1979	2	0.475	1394
1980	3	1.213	3561

(c) and (d). All cases of pilferage of opium and morphine from these factories are thoroughly investigated and appropriate action is taken against the persons involved. The security arrangements in the factories are also reviewed and tightened suitably to prevent and thefts or pilferages of these materials.

Growth of Tea Industry

3908. SHRI CHIRANJILAL SHARMA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that high level taxation of the tea industry by the Central and State Governments has hampered the growth of tea industry; and

(b) if so, steps taken or proposed to be taken to encourage the growth of tea industry?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN):

(a) The tea industry has recently been affected by higher cost of production which includes taxes paid to the State and Central Governments.

(b) (i) Various long, medium and short term measures such as extension planting/replanting, replacement planting, creation of drainage and irrigation facilities, adoption of scientific cultural practices adequate fertilizer application have been adopted for which Tea Board is providing financial assistance to the growers, under its various schemes.

(ii) A national meet on Tea industry was arranged in New Delhi on the 3rd and 4th August, 1981. It has recommended a package of fiscal reliefs both at the Central and State levels which are being examined.

(iii) In the Central Budget of 1981-82, the Monetary Ceiling Limit for cost of planning for the purpose of

Grant of the development allowance at a rate of 50 per cent of the cost of planting Tea Bushes on land which had previously been abandoned or which has newly been brought under Plantation was raised to Rupees 30,000 per hectare for Tea Gardens in Plains, Rupees 35,000 per hectare for Tea Gardens in the Hilly areas other than Darjeeling district and Rupees 40,000 per hectare for Tea Gardens in Hilly areas of the district of from Rupees 10,000 per hectare.

(iv) In the Central Budget of 1981-82, the rate of Surcharge on Income Tax in the case of all categories of companies has been reduced from 7.5 per cent to 2.5 per cent of the Income Tax.

Captive coking coal mines of private sector steel mills

3909. PROF. K. K. TIWARI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that certain private sector steel mills have their own captive coking coal mines; and

(b) whether these mines yield sufficient quantity of coal to meet the requirement of the steel mills in the private sector?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Tata Iron and Steel Co., the only integrated steel plant in the private sector, has its own captive coking coal mines.

(b) The present supplies (1980-81) from TISCO's captive collieries to its steel plant are 60 per cent of its requirement. The balance including a small quantity of blendable coal is purchased from CIL/BCCL. As a result of its expansion project at West Bokaro, TISCO will soon become self-sufficient in coking coal except for small quantities of blendable coal which they will have to obtain from outside sources.